<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 341 OF 2016 & IA NOS. 24 OF 2017 APPEAL NO. 243 OF 2015 & IA NOS. 396,397 OF 2015 AND 426 OF 2015

Dated: 11th December, 2017

CORAM: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of :

Mumbai International Airport Pvt. Ltd....Appellant(s)Vs.Vs.Maharashtra Electricity Regulatory Commission & Anr....Respondent(s)

<u>ORDER</u>

The matter could not be taken up due to administrative reasons.

List the matter on 22.02.2018.

Court Master